

**MANUAL
OF
HIGH COURT
OF
UTTARAKHAND
UNDER
SECTION 4 (1)(b)
OF
RIGHT TO
INFORMATION
ACT, 2005**

SECTION 4(1)(b)(i)

The particulars of High Court of Uttarakhand (At Nainital), functions and duties;

Particulars: High Court of Uttarakhand

Functions: It is a Court of record as per Article 215 of the Constitution of India.

Duties: (1) Administrative,
(2) Judicial.

SECTION 4(1)(b)(ii)

The powers and duties of officers and employees of the High Court of Uttarakhand;

Powers and duties of Hon'ble Judges of the High Court: Adjudication and administrative work as per provisions of the law.

Powers & Duties of Officers of the High Court: The officers discharge their duties as per the High Court Officers and Staff (Conditions of Service & Conduct) Rules, 1976.

SECTION 4(1)(b)(iii)

The procedure followed in the decision making process, including channels of supervision and accountability;

The cases are decided as per the provisions of Law. The administrative decisions are taken by Hon'ble the Chief Justice, Full Court, Administrative Judges and other Officers of the Registry as per provision of Rules of the Court, 1952.

SECTION 4(1)(b)(iv)

The norms set for the discharge of the functions of the High Court of Uttarakhand; Rules of the Court, 1952; Laws and Judgments / Rulings of Hon'ble Supreme Court of India.

SECTION 4(1)(b)(v)

The rules, regulations, instructions, manuals and records, held by it or under its control or used by its employees for discharging its functions;

- (1) All the laws are applicable.
 - (2) Rules of the Court, 1952.
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SECTION 4(1)(b)(vi)

A statement of the categories of documents that are held by it or under its control;

- (1) Judicial Record.
 - (2) Administrative Record.
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SECTION 4(1)(b)(vii)

The particulars of any arrangements that exists for consultation with, or representation by, the members of the public in relation to the formulation of its policy or implementation thereof;

That is not required as per the provisions of the law.

SECTION 4(1)(b)(viii)

A statement of the boards, councils, committees and other bodies consisting of two or more persons constituted as its part or for the purpose of its advice, and as to whether meetings of those boards, councils, committees and other bodies are open to the public, or the minutes of such meetings are accessible for public;
The decisions are taken by the Full Court consisting of all the Hon'ble Judges of the High Court of Uttarakhand.

SECTION 4(1)(b)(ix)

**Directory of officers and employees of the High Court of Uttarakhand
(At Nainital)**



**HIGH COURT OF UTTARAKHAND
NAINITAL-263002**



TELEPHONE DIRECTORY

EPBAX : (05942) - 235388

FAX : (05942) - 231692, 237721

E-mail: highcourt-ua@nic.in, hcprotocol-ua@nic.in

Website: www.highcourtofuttarakhand.gov.in

Telephonic Enquiry (I.V.R.S.): 05942-233501, 235388,

Ext: 222

HON'BLE JUDGES, HIGH COURT OF UTTARAKHAND

Name	Office	Residence	Fax
<i>Hon'ble Mr. Justice Barin Ghosh, Chief Justice, Pant Sadan, Mallital, Nainital</i>	231691	231694	231691(O) 231694(R)
<i>Hon'ble Mr. Justice P. C. Pant, High Court Compound, Mallital, Nainital</i>	233364	233057	--
<i>Hon'ble Mr. Justice B.S. Verma, Cottage No. 1, C.D.O. Block, Mallital, Nainital</i>	239655	233377	--
<i>Hon'ble Mr. Justice V.K. Bist, Cottage No. 2, C.D.O. Block, Mallital, Nainital</i>	232775	232774	--
<i>Hon'ble Mr. Justice Sudhanshu Dhulia, Mankapur Compound, Mallital, Nainital</i>	232511	235548	--
<i>Hon'ble Mr. Justice Alok Singh, Bungalow No. 3, Oak Park, Mallital, Nainital</i>	239171	237151	
<i>Hon'ble Mr. Justice S.K. Gupta, 1, Oak Park, Mallital, Nainital</i>	231695	231693	--
<i>Hon'ble Mr. Justice U.C. Dhyani, Bungalow No. 2, Oak Park, Mallital, Nainital</i>	233361	233362	--

JUDICIAL OFFICERS OF THE REGISTRY

Name	PBX-Ext.	Office	Residence
Mr. Ram Singh, H.J.S. Registrar General	205	232085 237721 (Fax)	231721 231721(Fax) Ext-321 Mob.9456591996, 9760455056
Mr. Narender Dutt, H.J.S. Registrar (Judicial-cum-Inspection)	206	233802	232239 Mob.9411107776
Mr. Anuj Kumar Sangal, H.J.S. Registrar (Protocol)	334	231618	231617 Mob.9411108401
Mr. Kanwar Amninder Singh, H.J.S. Additional Registrar-I	330	232276	233803 Mob.9411108402, 9412057720
Mr. Bharat Bhushan Pandey, H.J.S. Additional Registrar-II	217	231690	233819 Mob.9411107769
JOINT REGISTRAR			
Mr. V.C. Barthwal	223	9411107532	232803

DEPUTY REGISTRARS			
Mr. M.C. Joshi, <i>Deputy Registrar (Accounts)</i>	201	--	232354
Mr. Ashok Joshi, <i>Deputy Registrar (Inspection)</i>	227	--	232296
Mr. S.S. Rautela, <i>Deputy Registrar (Judicial)</i>	246	--	9412086819
Mr. S.P. Sharma, <i>Deputy Registrar (Record Room)</i>	311	--	--

SECRETARIATE OF HON'BLE THE CHIEF JUSTICE

Mr. J.P. Tangwan <i>P.P.S.</i>	214	9412084862	--
Mr. P.S.Mandrawal <i>Joint P.P.S</i>	262		232714
Mr. Ajay Semwal <i>Chief Public Relation Officer</i>	305	9412084500	
Mr. Abdul Hameed <i>Public Relation Officer</i>	248	9411107534	231162

PRIVATE SECRETARIES/P.As

Name	PBX-Ext.	Office	Residence
Mr. G.P. Dhyani <i>Head P.S./ P.S. to Registrar General</i>	203	232085	233071
Mr. N.C. Melkani, <i>P.S.</i>		--	232933
Mr. I.S. Bisht, <i>P.S.</i>		--	231253 9411323719
Mr. Gurpreet Singh, <i>P.S.</i>		--	9837966180 9837054290
Mr. L.S. Rawat, <i>P.S.</i>		--	9411107663
Mr. Himanshu Negi, <i>P.S.</i>		--	9837029472
Mr. N.R.S. Aswal, <i>P.S.</i>		--	9837033785
Mr. Mohit Kanojia, <i>P.S.</i>		--	9412983056
Mr. Rajeev Dang, <i>P.S.</i>		--	9837435444
Mr. Pravindra Singh Rathour, <i>P.S.</i>		--	9411107725
Mr. S. K. Sharma, <i>P.S.</i>		--	9411167384

Mr. Shiv Prasad Shukla, *P.S.* -- 9410544556

Ms. Sweta Belwal, *P.A.* -- 9837758856

Mr. J.K. Jain, P.A.	--	9411102006
Mr. Prabodh Kumar, P.A.	--	9997341289
Mr. Avneet Kumar Singh P.A.	--	9410176106
Ms. Arti Singh P.A.	--	9410321394
Ms. Rajni Gusain P.A.	--	9837886978
Parul Verma, P.A.		
Jitendra Mohan, P.A.		
Aparna Jaiswal, P.A.		
Naheed Parveen, P.A.		
Sanjay Kanojia, P.A.		
Munna Lal, P.A.		
Kaushal Kishore Sharma, P.A.		
Kuldeep Singh, P.A.		
Anand Singh Dhakariyal, P.A.		
Ms Mamta Rani, P.A.		

LIBRARY

Mr. Yogesh Pant, <i>Librarian</i>	209	--	9412109549
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ASSISTANT REGISTRARS

Name	PBX-Ext.	Office	Residence
Mr. K.C. Suyal Admin. B	225	--	--
Mr. H.S. Jeena Record Room	311/ 255	--	23364
Mr. N.R. Arya Institution	309	--	9411198573
Mr. C.S. Adhikari Admin- A-2	208	--	9410907183
Mr. J.P. Arya M.S./M.B.	306	--	235483
Mr. R.C. Kandpal Appeal- 1	202	--	239290

Mr. V.S. Pant Service Section	315/219	--	--
Mr. S.C. Tiwari Admin- A	202	--	--
Mr. B.S. Khati Nazarat	232	--	9411102526
Mr. R.S. Chauhan Accounts	233	--	238800 9410338666
SECTION OFFICERS			
Mr. G.C. Pant Listing	230	--	231231
Mr. B.C. Tamta Cash	226	--	9412086478
Mr. H.C. Pandey Service Section	219	--	9412087174
Mr. N.C. Kimari Copying	220	--	9412085388
Mr. V. K. Srivastava Protocol	211	231692	9411107252
Mr. Neeraj Sharma Institution	309		9412906537
Mr. G.S. Nagarkoti Criminal	204	--	9719234930
Mr. Mirtunjay Singh Appeal-I	208	--	9412086817
Mr. M.S. Sirohi Appeal-2	256	--	9219868400
Mr. Naubhar Singh Writ M.B.	306	--	9411167391
Mr. Ashok Kumar Accounts	233	--	9411107357
Mr. Jeetander Kumar Stationery	302	--	9412087708
Mr. Anil Kumar Joshi Writ M.S.	314	--	9412905976
BENCH SECRETARIES			
Mr. V.C. Raturi Head B. S.	214	--	233314
Mr. P. S. Negi B.S.-I	317	--	238920
Mr. M.C. Upadhyaya B.S.-I	229	--	9412040216
Mr. T.S. Kherola B.S.-I	218	--	9758432194
Mr. C.P. Chaudhary B.S.-I	212	--	231092
Mr. M.M. Bijalwan B.S.-I		--	9412986096
Mr. S.S. Gusain B.S.-I	313	--	9411167417
Mr. R.R. Bhatt B.S.-I	257	--	9411167393
Mr. D.S. Bisht B.S.-I		--	9411167369
Mr. B.D.Pandey, B.S.-II		--	--
Mr. Pradeep Bandhawkar, B.S.-II		--	--

MANAGEMENT SECTION			
Mr. Naveen Ch. Bhatt Management Officer	232	233826	9412905977

PROTOCOL SECTION			
Mr. Hussain Ahmed Chief Protocol Officer		--	09711119483
Mr. Jeetendra S. Pokhariya Protocol Officer	211	231692	233855 9412084861

HIGH COURT COMPUTER CENTRE			
Mr. Deep Nigam, <i>OIC-NIC</i>	316	236679	232898
Mr. Digvijay Pant, System Analyst	316	236679	

HIGH COURT DISPENSARY			
Dr. L.M.S. Rawat, <i>M.O.</i>	304	236388	237749 9412944616
Dr. Bela Maher Sah, <i>M.O. (Homeopathic)</i>	304	236388	9411102497
Dr. R.P. Singh, <i>M.O. (Ayurveda)</i>	304	236388	9412017311
Mr. L.P. Dhaundiyal, <i>Pharmacist</i>	304	236388	232896

STATE BANK OF INDIA, HIGH COURT BRANCH, NAINITAL			
Mr. Himanshu, <i>Branch Manager</i>	--	233523	

HIGH COURT SECURITY			
Mr. R. C. Pant <i>Security Officer/Dy. S.P.</i>	307	--	9411594102
Judges Gate	325	--	--
Temple Gate	326	--	--
PWD Camp Office, High Court	259	--	--

ADVOCATE GENERAL/GOVERNMENT ADVOCATES			
<i>Name</i>	<i>Office</i>	<i>Residence</i>	<i>Fax</i>
Mr. U. K. Uniyal, <i>Advocate General</i>	232498 9412085488	235393	232499
Mr. A.S. Gill, <i>Government Advocate</i>	233751 9837159268	232488	
Mr. K.P. Upadhayay, <i>Chief Standing Counsel</i>	238582 9412110804	232355	235687

**ADMINISTRATOR GENERAL/OFFICIAL TRUSTEE, UTTARAKHAND HIGH COURT
CAMPUS, NAINITAL STD:05942**

Mr. Ram Singh, H.J.S. Administrator General/Official Trustee Uttarakhand	238146	233067	
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SPECIAL COUNSELS OF THE HIGH COURT

Mr. Rajendra Dobhal, Senior Advocate	--	231812 232812 9837002131	--
Mr. Sharad Sharma, Senior Advocate	--	232384 9412084035	
Mr. Arvind Vashistha, Advocate	--	232110 231008 9412085110	--
Mr. D.S. Patni, Advocate	--	232444 9412037136	--
Mr. Sidharat Sah, Advocate	--	235280 9412084280	--
Mr. Shobit Saharia, Advocate	--	9837249350	--
Mr. Rakesh Thapliyal, Advocate	--	232192 9837048218	--
Mr. Pankaj Miglani, Advocate	--	240144 9412906817	--
Mr. Navneesh Negi, Advocate	--	9411743887	
Mr. Bhagwat Mehra, Advocate	--	9411198587	--

BAR COUNCIL OF UTTARAKHAND, NAINITAL

Mr. Amar Pal Singh, Chairman	233525		
Mr. Vijay Singh, Secretary	233525	9412369960	

HIGH COURT BAR ASSOCIATION, NAINITAL

Mr. D.K. Sharma, President	9837029986		--
Mr. Kurban Ali, Secretary	9412906843 9368712498		--

ASSISTANT SOLICITOR GENERAL OF INDIA

Mr. V.B.S.Negi	232091 9412085110		--
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SECTION 4(1)(b)(x)

The monthly remuneration received by each of the officers and employees of the High Court of Uttarakhand (At Nainital), including the system of compensation as provided in its regulations;

Monthly remuneration received by Hon'ble the Chief Justice, Hon'ble Judges, Officers and Officials of High Court Establishment, in the year 2013.

Sl. No.	Name	Designation	Pay scale	Basic Pay	Grade Pay	Total Emoluments
1	Hon'ble Mr. Justice Barin Ghosh	Chief Justice	90000 (Fixed)	90000	-	186270
2	Hon'ble Mr. Justice * K.J.Sengupta	Judge	80000 (Fixed)	80000	-	164270
3	Hon'ble Mr. Justice P.C.Pant	Judge	80000 (Fixed)	80000	-	156270
4	Hon'ble Mr. Justice B.S.Verma	Judge	80000 (Fixed)	80000	-	156270
5	Hon'ble Mr. Justice V.K.Bist	Judge	80000 (Fixed)	80000	-	156270
6	Hon'ble Mr. Justice Sudhanshu Dhulia	Judge	80000 (Fixed)	80000	-	180270
7	Hon'ble Mr. Justice Alok Singh	Judge	80000 (Fixed)	80000	-	156270
8	Hon'ble Mr. Justice S.K..Gupta	Judge	80000 (Fixed)	80000	-	156270
9	Hon'ble Mr. Justice U.C.Dhyani	Judge	80000 (Fixed)	80000	-	156270
10	Sri Ram Singh	Registrar General	70290-76450	74910	-	146764
11	Sri Narender Dutt	Registrar (Judicial)	51550-63070	56470	-	118196
12	Sri Anuj Kumar Sangal	Registrar (Protocol)	51550-63070	54010	-	99847
13	Sri Kanwar Amninder Singh	Additional Registrar	51550-63070	52780	-	96982
14	Sri Bharat Bhushan Pandey	Additional Registrar	51550-63070	52780	-	96982
15	Sri J.P.Tangwan	P.P.S.	37400-67000	52380	8900	108197
16	Sri P.S.Mandarwal	Joint P.P.S.	15600-39100	29210	6600	64273
17	Sri G.P.Dhyani	Head P.S.	15600-39100	26900	6600	64830
18	Sri N.C.Malkani	P.S.	15600-39100	26900	6600	60300
19	Sri I.S.Bisht	P.S.	15600-39100	27410	6600	60757
20	Sri Gurpreet Singh	P.S.	15600-39100	24430	6600	55632
21	Sri L.S.Rawat	P.S.	15600-39100	23520	6600	54066
22	Sri Himanshu Negi	P.S.	15600-39100	23520	6600	54066
23	Sri Nitiraj Singh Aswal	P.S.	15600-39100	23520	6600	59016
24	Sri Mohit Kanojia	P.S.	15600-39100	23520	6600	54066
25	Sri Rajeev Dang	P.S.	15600-39100	23520	6600	59016
26	Sri Pravindra Singh Rathor	P.S.	15600-39100	23520	6600	54066
27	Sri Satyendra Kr. Sharma	P.S.	15600-39100	18400	6600	45260
28	Sri Shiv Prasad	P.S.	15600-39100	17670	6600	44004
29	Sri V.C. Barthwal	Joint Registrar	37400-67000	48040	8700	100933
30	Sri M.C. Joshi	Deputy Registrar	15600-39100	29250	7600	66602
31	Sri S.P. Sharma	Deputy Registrar	15600-39100	29250	7600	65842
32	Sri S.S. Rautela	Deputy Registrar	15600-39100	29250	7600	65842
33	Sri Ashok Joshi	Deputy Registrar	15600-39100	30820	7600	69202
34	Sri K.C. Suyal	Assistant Registrar	15600-39100	22640	6600	52553
35	Sri H.S. Jeena	Assistant Registrar	15600-39100	22640	6600	52553
36	Sri N.R. Arya	Assistant Registrar	15600-39100	22640	6600	57503
37	Sri C.P. Arya	Assistant Registrar	15600-39100	22640	6600	57503
38	Sri C.S. Adhikari	Assistant Registrar	15600-39100	22640	6600	52793
39	Sri Jeewan Prasad	Assistant Registrar	15600-39100	22640	6600	57503
40	Sri R.C. Kandpal	Assistant Registrar	15600-39100	22640	6600	52553
41	Sri V.S. Pant	Assistant Registrar	15600-39100	22640	6600	52553
42	Sri Ajay Semwal	A.R./C.P.R.O.	15600-39100	25920	6600	58194
43	Sri S.C. Tiwari	Assistant Registrar	15600-39100	22640	6600	57923
44	Sri B.S. Khati	Assistant Registrar	15600-39100	22640	6600	57743
45	Sri R.S. Chauhan	Assistant Registrar	15600-39100	22640	6600	52553
46	Sri Yogesh Pant	Librarian	15600-39100	24430	6600	60582
47	Sri Husain Ahmed	S.O./C.P.O.	15600-39100	25920	6600	63144
48	Sri G.C. Pant	Section Officer	15600-39100	18950	5400	48702

49	Sri B.C. Tamta	Section Officer	15600-39100	18360	5400	43087
50	Sri H.C. Pandey	Section Officer	15600-39100	18360	5400	43627
51	Sri Abdul Hamid	S.O./P.R.O.	15600-39100	17550	5400	45744
52	Sri N.C. Kimari	S.O.	15600-39100	17550	5400	41694
53	Sri Vinay Kr. Srivastava	S.O.	15600-39100	16980	5400	41134
54	Sri Neeraj Sharma	S.O.	15600-39100	16980	5400	40714
55	Sri G.S. Nagarkoti	S.O.	15600-39100	16980	5400	40714
56	Sri Mritunjay Singh	S.O.	15600-39100	16980	5400	40714
57	Sri M.S. Sirohi	S.O.	15600-39100	16980	5400	40714
58	Sri Naubahar Singh	S.O.	15600-39100	16980	5400	40714
59	Sri Ashok Kumar	S.O.	15600-39100	16980	5400	40714
60	Sri Jitendra Kumar	S.O.	15600-39100	16980	5400	40714
61	Sri Anil Kr. Joshi	S.O.	15600-39100	16980	5400	40714
62	Sri V.C. Raturi	Head B.S.	15600-39100	27740	7600	63245
63	Sri P.S. Negi	B.S.Grade-I	15600-39100	26900	6600	60540
64	Sri M.C. Upadhyay	B.S.Grade-I	15600-39100	26900	6600	65490
65	Sri T.S. Kharola	B.S.Grade-I	15600-39100	26140	6600	63573
66	Sri C.P. Chaudhary	B.S.Grade-I	15600-39100	26140	6600	63803
67	Sri M.M. Bijalwan	B.S.Grade-I	15600-39100	24430	6600	55632
68	Sri S.S. Gusain	B.S.Grade-I	15600-39100	17750	6600	44142
69	Sri Roop Ram Bhatt	B.S.Grade-I	15600-39100	17130	6600	43076
70	Sri Dinesh Singh Bisht	B.S.Grade-I	15600-39100	17130	6600	43076
71	Sri Bansidhar Pandey	B.S.Grade-II	9300-34800	15890	4600	37643
72	Sri Pradeep Bandhavkar	B.S.Grade-II	9300-34800	15890	4600	37183
73	Sri A.M. Tripathi	Review Officer	9300-34800	15890	4600	37183
74	Sri Anurag Katiyar	Review Officer	9300-34800	15890	4600	37183
75	Sri Rajesh Kr. Srivastava	Review Officer	9300-34800	15890	4600	40633
76	Sri Vivek Agarwal	Review Officer	9300-34800	15890	4600	37183
77	Sri Sanjeev Raw Bhatt	Review Officer	9300-34800	15890	4600	40633
78	Sri Prakash Ch. Pandey	Review Officer	9300-34800	15890	4600	40633
79	Sri Deepak Kumar	Review Officer	9300-34800	15890	4600	37183
80	Ms. Sugata Dhandiyal	Review Officer	9300-34800	15890	4600	37183
81	Sri Rajendra Singh Deopa	Review Officer	9300-34800	15890	4600	40633
82	Sri Kailash Chandra	Review Officer	9300-34800	15890	4600	37183
83	Sri Anil Chandra	Review Officer	9300-34800	15890	4600	37183
84	Sri Alok Tripathi	Review Officer	9300-34800	15890	4600	37183
85	Sri Bhuwan Chandra Arya	Review Officer	9300-34800	15890	4600	40633
86	Sri Bhuwan Ch. Pathak	Review Officer	9300-34800	15890	4600	37183
87	Smt. Anju Sharma	Review Officer	9300-34800	15890	4600	37183
88	Sri J.S. Pokhariya	R.O. /P.O.	9300-34800	15890	4600	37183
89	Smt. Mamtesh	Review Officer	9300-34800	15890	4600	37183
90	Sri R.S. Verma	Review Officer	9300-34800	15290	4600	36611
91	Sri Rajeev Kr. Tewari	Review Officer	9300-34800	15290	4600	39601
92	Sri G.B. Pandey	Review Officer	9300-34800	15290	4600	36571
93	Smt. Mamta Papney	Review Officer	9300-34800	15290	4600	36151
94	Sri Indrabhan	Review Officer	9300-34800	15290	4600	36151
95	Smt. Deepa Mathpal	Review Officer	9300-34800	15290	4600	36151
96	Sri Vishwa Mohan Sati	Review Officer	9300-34800	15290	4600	39601
97	Sri Himanshu Bhatt	Review Officer	9300-34800	15290	4600	39601
98	Smt. Pritee Bajpai	Review Officer	9300-34800	15290	4600	36151
99	Smt. Sangeeta Tyagi	Review Officer	9300-34800	15290	4600	36151
100	Smt. Smita Joshi	Review Officer	9300-34800	15290	4600	39601
101	Sri Vipin Chandra Joshi	Review Officer	9300-34800	15290	4600	39601
102	Sri Kundan Singh Dhaila	Review Officer	9300-34800	15290	4600	39601
103	Sri Diwan Singh Bist	Review Officer	9300-34800	15290	4600	36151
104	Sri Sanjeev Kumar	Review Officer	9300-34800	15290	4600	36151
105	Sri Ashutosh Bhatt	Review Officer	9300-34800	15290	4600	36151
106	Km. Alpna Tripathi	Review Officer	9300-34800	15290	4600	36151
107	Sri Sanjay Sati	Review Officer	9300-34800	15290	4600	36151
108	Sri Jitendra Singh Panwar	Review Officer	9300-34800	15290	4600	39601
109	Smt. Ekta Patiyal	Review Officer	9300-34800	15290	4600	36151
110	Sri Kailash Giri	Review Officer	9300-34800	15290	4600	39601
111	Km. Ranjana Manoj Singh	Review Officer	9300-34800	13060	4600	35765
112	Sri Dinesh Ch. S. Sethwal	Review Officer	9300-34800	15290	4600	36151
113	Sri Santosh Kumar Arya	Review Officer	9300-34800	11940	4600	33839
114	Sri Raj Narayan Kushwaha	Review Officer	9300-34800	10700	4600	28256
115	Sri Pankaj Bhatt	Review Officer	9300-34800	10700	4600	31706
116	Sri Chandra Sekhar Pandey	Review Officer	9300-34800	10700	4600	31706
117	Sri Brijesh Naugai	Review Officer	9300-34800	10700	4600	31706
118	Sri Naveen Chandra Bhatt	R O. /M.O.	9300-34800	10700	4600	31706

119	Sri Prakash Joshi	Review Officer	9300-34800	10700	4600	31706
120	Sri Suresh Chandra Joshi	Asstt. Review Officer	9300-34800	10700	4200	27408
121	Sri Rama Kant Sharma	Asstt. Review Officer	9300-34800	10700	4200	27408
122	Sri Kunwar Ram	Asstt. Review Officer	9300-34800	9710	4200	25705
123	Sri Krishna Kumar Yadav	Asstt. Review Officer	9300-34800	9710	4200	25705
124	Sri Akhilesh Chandra Rai	Asstt. Review Officer	9300-34800	9710	4200	25705
125	Sri Bahadur S. Adhikari	Asstt. Review Officer	9300-34800	9710	4200	25835
126	Sri Dhananjay Pauranik	Asstt. Review Officer	9300-34800	9710	4200	25835
127	Sri Hari Prasad Belwal	Asstt. Review Officer	9300-34800	9710	4200	25835
128	Sri Rajan Singh Bisht	Asstt. Review Officer	9300-34800	10560	4200	27167
129	Sri Gopal Singh	Asstt. Review Officer	9300-34800	9710	4200	25705
130	Sri Rajesh Kumar Arya	Asstt. Review Officer	9300-34800	9710	4200	25705
131	Sri Diwan S. Jeena	Asstt. Review Officer	9300-34800	9710	4200	28855
132	Sri Ganesh Chandra	Asstt. Review Officer	9300-34800	10560	4200	27167
133	Sri Balbir Singh	Asstt. Review Officer	9300-34800	9710	4200	25705
134	Sri Deepak Tyagi	Asstt. Review Officer	9300-34800	10560	4200	32856
135	Sri Anoop Mehra	Asstt. Review Officer	9300-34800	10560	4200	32856
136	Km. Akvindra Kaur	Asstt. Review Officer	9300-34800	10560	4200	32856
137	Sri Piyush Kumar Pant	Asstt. Review Officer	9300-34800	10560	4200	32856
138	Km. Manvi Chauhan	Asstt. Review Officer	9300-34800	10560	4200	32856
139	Smt. Manju Lata	Asstt. Review Officer	9300-34800	10560	4200	32856
140	Sri Mahak Singh	Asstt. Review Officer	9300-34800	10560	4200	32856
141	Sri Jeetendra Shobhraj	Asstt. Review Officer	9300-34800	10560	4200	32856
142	Sri Amit Chandra Binjola	Asstt. Review Officer	9300-34800	10560	4200	32856
143	Km. Archana Tiwari	Asstt. Review Officer	9300-34800	10560	4200	29706
144	Sri Himanshu Kumar	Asstt. Review Officer	9300-34800	10560	4200	32856
145	Sri Neeraj Kumar	Asstt. Review Officer	9300-34800	10560	4200	32856
146	Sri Sanjay Prakash	Asstt. Review Officer	9300-34800	10560	4200	32856
147	Sri Mahendra Singh	Asstt. Review Officer	9300-34800	10560	4200	32856
148	Smt. Ganga Brijwal	Asstt. Review Officer	9300-34800	10560	4200	32856
149	Sri Harish Lal Sah	Asstt. Review Officer	9300-34800	10560	4200	32856
150	Sri Amulya Bisht	Asstt. Review Officer	9300-34800	10560	4200	32856
151	Sri Dev Ashish Sah	Asstt. Review Officer	9300-34800	10560	4200	29706
152	Sri Ashish Kr. Gururani	Asstt. Review Officer	9300-34800	10560	4200	32856
153	Sri Bishan Lal Arya	Asstt. Review Officer	9300-34800	10560	4200	32856
154	Sri Manish Chandra	Asstt. Review Officer	9300-34800	10560	4200	32856
155	Smt. Bhawana Bhardwaj	Asstt. Review Officer	9300-34800	10560	4200	32856
156	Sri Brij Mohan Arya	Asstt. Review Officer	9300-34800	10560	4200	30317
157	Sri Deep Ch. Maulekhi	Asstt. Review Officer	9300-34800	10560	4200	32856
158	Sri Pranay Prakash Tewari	Asstt. Review Officer	9300-34800	10560	4200	32856
159	Smt. Sweta Belwal	P.A.	9300-34800	16570	4600	38352
160	Sri J.K. Jain	P.A.	9300-34800	16570	4600	41802
161	Sri Prabodh Kumar	P.A.	9300-34800	15890	4600	40707
162	Sri Avneet Kumar Singh	P.A.	9300-34800	15890	4600	40707
163	Smt. Arti	P.A.	9300-34800	15890	4600	40707
164	Smt. Rajini Gusain	P.A.	9300-34800	15290	4600	43022
165	Km. Parul Verma	P.A.	9300-34800	14140	4600	40846
166	Km. Naheed Parveen	P.A.	9300-34800	14140	4600	40846
167	Sri Jitendra Mohan	P.A.	9300-34800	14140	4600	37396
168	Sri Arpan Jaiswal	P.A.	9300-34800	14140	4600	37396
169	Sri Sanjay Kanojia	P.A.	9300-34800	14140	4600	40846
170	Sri Munna Lal	P.A.	9300-34800	13590	4600	40226
171	Sri Kaushal Kishor Sharma	P.A.	9300-34800	13590	4600	39806
172	Sri Kuldeep Singh	P.A.	9300-34800	13590	4600	39806
173	Sri Anand S. Dhakariyal	P.A.	9300-34800	13590	4600	39806
174	Smt. Mamta Rani	P.A.	9300-34800	13590	4600	39806
175	Sri Digvijay Pant	System Analyst	15600-39100	18240	5400	50797
176	Sri Rajnish Jindal	C.O.D.E.A.	5200-20200	11270	2800	25560
177	Sri Subodh Kumar	C.O.D.E.A.	5200-20200	11270	2800	27660
178	Sri Sanjay Kumar Batra	C.O.D.E.A.	5200-20200	11270	2800	25560
179	Sri Man Singh	C.O.D.E.A.	5200-20200	11270	2800	25560
180	Sri Shailesh Bisht	C.O.D.E.A.	5200-20200	10020	2800	27715
181	Sri Aditya Rathi	C.O.D.E.A.	5200-20200	10020	2800	27715
182	Sri Pankaj Bhatt	C.O.D.E.A.	5200-20200	10020	2800	27715
183	Sri Surendra Kumar	C.O.D.E.A.	5200-20200	10020	2800	27715
184	Sri Kailash Ch. Bhatt	C.O.D.E.A.	5200-20200	10020	2800	27715
185	Sri Jagat Pal Singh Aswal	C.O.D.E.A.	5200-20200	10020	2800	27715
186	Sri Tarawan Goswami	Driver	5200-20200	9780	2800	23098
187	Sri Kripal Singh Taragi	Driver	5200-20200	8540	2400	19967
188	Sri Pradeep Ch. Naugai	Driver	5200-20200	8540	2400	19967

189	Sri Bhim Nath Goswami	Driver	5200-20200	8540	2400	19857
190	Sri Hukum Singh Jagwan	Driver	5200-20200	8540	2400	20157
191	Sri Krishna Chandra Arya	Driver	5200-20200	8530	2400	20140
192	Sri Narendra Singh	Driver	5200-20200	8220	1900	18106
193	Sri Dev Singh Adhikari	Driver	5200-20200	9600	2800	22788
194	Sri Govind Ballabh	Driver	5200-20200	8220	1900	18596
195	Sri Mool Chand Sharma	Driver	5200-20200	8220	1900	18596
196	Sri Sudheesh Ch. Raturi	Driver	5200-20200	8220	1900	18596
197	Sri Hayat Singh	Driver	5200-20200	8000	1900	18028
198	Sri Girish Chandra Petshali	Driver	5200-20200	7360	1900	18520
199	Sri Deepak Gunwant	Driver	5200-20200	7360	1900	19945
200	Sri Om Prakash	Driver	5200-20200	6820	1900	18893
201	Sri Laxman Nath Goswami	Driver	5200-20200	6560	1900	17006
202	Sri Devendra Singh-I	Driver	5200-20200	6560	1900	15251
203	Sri Purnanand	Daftari	5200-20200	9420	2400	23130
204	Sri Pitamber Dutt Pandey	Daftari	5200-20200	9170	1900	20420
205	Sri B.C. Pathak	Daftari	5200-20200	7130	1900	16922
206	Sri Shambhu Ram	Daftari	5200-20200	8420	1900	19130
207	Sri Mahesh Prakash	Daftari	5200-20200	8560	1900	18941
208	Sri Shiv Nath Goswami	Peon	5200-20200	7090	1800	16661
209	Sri Naresh Singh Rawat	Daftari	5200-20200	6990	1900	16541
210	Sri Pradeep Kumar Arya	Daftari	5200-20200	6990	1900	16541
211	Sri Ram Milan Yadav	Jamadar	5200-20200	6990	1900	16541
212	Sri Virendra Kr. Sharma	Jamadar	5200-20200	6990	1900	16241
213	Sri Pratap Ram	Jamadar	5200-20200	6990	1900	16671
214	Sri Shiv Lal Sharma	Jamadar	5200-20200	6990	1900	16241
215	Sri Nand Lal Sahu	Jamadar	5200-20200	6980	1800	16342
216	Sri Sant Ram Maurya	Peon	5200-20200	6840	1800	15931
217	Sri Ram Ajor	Jamadar	5200-20200	6980	1800	16342
218	Sri Jitendra Chaturvedi	Daftari	5200-20200	6980	1800	16042
219	Sri Subas Chandra	Jamadar	5200-20200	6980	1800	16042
220	Sri Jagdish Prasad Nishad	Jamadar	5200-20200	6980	1800	16342
221	Sri Sahib Das Nishad	Jamadar	5200-20200	6980	1800	16342
222	Sri Sukhdev Singh Rawat	Jamadar	5200-20200	6980	1800	16342
223	Sri Puran Chandra Mathpal	Peon	5200-20200	6840	1800	16231
224	Sri Ajay Kumar Yadav	Peon	5200-20200	6840	1800	16101
225	Sri Anil Singh Mehra	Peon	5200-20200	6840	1800	17151
226	Sri Bishan Lal Sah	Peon	5200-20200	6840	1800	15801
227	Sri Pan Singh Rawat	Peon	5200-20200	6840	1800	15801
228	Sri Kundan Singh	Peon	5200-20200	6840	1800	15801
229	Sri Bhupal Singh	Peon	5200-20200	6840	1800	16231
230	Sri Pradeep Kumar Singh	Peon	5200-20200	6840	1800	15801
231	Sri Rakesh Singh Chouhan	Peon	5200-20200	6840	1800	16101
232	Sri VirendraSingh Adhikari	Peon	5200-20200	6840	1800	16101
233	Sri Deepak Kumar Bisht	Electrician	5200-20200	7920	1900	19005
234	Sri Hem Chandra Pant	Peon	5200-20200	6840	1800	17151
235	Sri Bhim Singh Jalal	Mali	5200-20200	6840	1800	15801
236	Sri Prem Prakash	Mali	5200-20200	6090	1800	14511
237	Sri Robin Kumar	Sweeper	5200-20200	6840	1800	16101
238	Sri Harish Singh	Peon	5200-20200	6840	1800	15801
239	Sri Vipin Chandra	Peon	5200-20200	6840	1800	17581
240	Sri Nand Kunwar	Peon	5200-20200	6840	1800	15801
241	Sri Bhagirath Tiwari	Peon	5200-20200	6840	1800	15801
242	Sri Govind Raj Arya	Peon	5200-20200	6840	1800	15801
243	Sri Mohd. Tariq	Peon	5200-20200	6840	1800	17151
244	Sri Mukesh- I	Sweeper	5200-20200	6840	1800	17451
245	Sri Mukesh Kumar- II	Sweeper	5200-20200	6840	1800	16101
245	Sri Shekhar Ch. Bhagat	Peon	5200-20200	6840	1800	17151
247	Smt. Ganga Joshi	Peon	5200-20200	6840	1800	15781
248	Sri Girish Chandra	Peon	5200-20200	6840	1800	16101
249	Sri Lalit Chandra Joshi	Peon	5200-20200	6840	1800	17151
250	Sri Deepak Kumar	Peon	5200-20200	6840	1800	15931
251	Sri Surya Prakash Thapliyal	Peon	5200-20200	6840	1800	15801
252	Sri Mahendra Singh Bisht	Peon	5200-20200	6840	1800	15801
253	Sri Vikrmaditya Patel	Peon	5200-20200	6840	1800	15801
254	Sri Vikrampal Arya	Peon	Transferred to Supreme Court of India			
255	Sri Kailash Chandra Pathak	Peon	5200-20200	6840	1800	17451
256	Sri Gopal Singh Garia	Peon	Transferred to Supreme Court of India			
257	Sri Pratap Singh Adhikari	Peon	5200-20200	6840	1800	15801
258	Sri Puran Chandra Joshi	Plumber	5200-20200	6840	1800	17151

259	Sri Anil Kumar	Sweeper	5200-20200	6840	1800	17151
260	Sri Chandra Shekher	Typewriter Mech.	5200-20200	8000	1900	17718
261	Sri Devendra Singh-II	Peon	5200-20200	6840	1800	17587
262	Sri Dinesh Chandra Arya	Carpenter	5200-20200	6840	1800	17587
263	Sri Dinesh Ram -I	Mali	5200-20200	6580	1800	17095
264	Sri Ramesh Chandra Tiwari	Peon	5200-20200	6580	1800	16795
265	Sri Gopal Datt Joshi	Peon	5200-20200	6580	1800	17225
266	Sri Shiv Singh Rautela	Peon	5200-20200	6580	1800	16795
267	Sri Pawan Singh Adhikari	Peon	5200-20200	6580	1800	16795
268	Sri Ashok Ch. Upadhyay	Peon	5200-20200	6580	1800	17095
269	Sri Anand Prakash	Peon	5200-20200	6580	1800	18145
270	Sri Harsh Mani Balwal	Peon	5200-20200	6580	1800	17095
271	Sri Prem Chand	Peon	5200-20200	6580	1800	18145
272	Sri Rajesh Kumar	Watchman	5200-20200	6580	1800	18445
273	Sri Lalit Goswami	Peon	5200-20200	6580	1800	17095
274	Sri Shamsher Singh Rana	Peon	5200-20200	6580	1800	18145
275	Sri Narendra Singh Negi	Watchman	5200-20200	6580	1800	16795
276	Sri Prakash Ch. Pathak	Peon	5200-20200	6580	1800	18445
277	Sri Prakash Lal	Watchman	5200-20200	6580	1800	16925
278	Sri Rajendra Singh Sammal	Peon	5200-20200	6580	1800	18145
279	Sri Anand Singh Rautela	Peon	5200-20200	6580	1800	17095
280	Sri Ajay Kumar Bhatt	Peon	5200-20200	6580	1800	18275
281	Sri Deepak Joshi	Peon	5200-20200	6580	1800	18145
282	Sri Inder Lal	Peon	5200-20200	6580	1800	18445
283	Sri Naveen Ch. Joshi	Watchman	5200-20200	6580	1800	16795
284	Sri Danish	Peon	5200-20200	6580	1800	18145
285	Sri Rajendra Prasad	Watchman	5200-20200	6580	1800	17095
286	Sri Pratap Singh Gariya	Peon	5200-20200	6580	1800	18445
287	Sri Dan Singh Bargali	Peon	5200-20200	6580	1800	17095
288	Sri Mohd. Yunus	Painter	5200-20200	6580	1800	18445
289	Sri Girish Chandra Upreti	Peon	5200-20200	6580	1800	16905
290	Sri Umesh Chandra Pandey	Peon	5200-20200	6580	1800	18445
291	Sri Urba Datt	Peon	5200-20200	6580	1800	16795
292	Sri Bhupal Singh Negi	Peon	5200-20200	6580	1800	17095
293	Sri Dinesh Ram II	Watchman	5200-20200	6580	1800	16795
294	Sri Rakesh Kumar	Peon	5200-20200	6580	1800	16795
295	Sri Chitra Bahadur Rana	Peon	5200-20200	6580	1800	18445
296	Sri Manoj Singh Negi	Peon	5200-20200	6580	1800	18145
297	Sri Dalip Ram	Peon	5200-20200	6580	1800	16795
298	Sri Dwarika Prasad Sharma	Peon	5200-20200	6580	1800	17095
299	Sri Manoj Gond	Peon	5200-20200	6580	1800	17095
300	Sri Bishan Ram	Peon	5200-20200	6090	1800	15848
301	Sri Raghuveer Singh Negi	Peon	5200-20200	6090	1800	16148
302	Sri Umesh Kumar	Peon	5200-20200	6090	1800	17498
303	Sri Dinesh Arya	Watchman	5200-20200	6090	1800	17198
304	Sri Gokal Singh	Peon	5200-20200	6090	1800	16148
305	Sri Shiv Kumar Sharma	Peon	5200-20200	6090	1800	17198
306	Sri Ravi Kumar	Peon	5200-20200	6090	1800	15848
307	Sri Manoj Kumar Sharma	Peon	5200-20200	6090	1800	16148
308	Sri Narendra S. Phartiyal	Peon	5200-20200	6090	1800	16148
309	Sri Narendra Kumar	Peon	5200-20200	6090	1800	15848
310	Sri Rajesh Kr. Maurya	Farrash	5200-20200	6090	1800	17198
311	Sri Ashok Kr. Prajapati	Peon	5200-20200	6090	1800	17198
312	Sri Bahid Husain	Farrash	5200-20200	6090	1800	17198
313	Sri Bhupendra Singh	Peon	5200-20200	6090	1800	16148
314	Sri Vijay Singh Sajwan	Peon	5200-20200	6090	1800	17498
315	Sri Dhan Singh Thapa	Peon	5200-20200	6090	1800	16148
316	Sri Manoj Kumar	Peon	5200-20200	6090	1800	17498
317	Sri Kamlesh Kumar	Peon	5200-20200	6090	1800	15978
318	Sri Ram Rath	Peon	5200-20200	5410	1800	14861
319	Sri Yogesh Kumar Sharma	Peon	5200-20200	5410	1800	16211
320	Sri Chandra Shekhar	Peon	5200-20200	5410	1800	16211
321	Sri Balwant Singh Rawat	Peon	5200-20200	5410	1800	15911
322	Sri Chandan Kr. Mahaldar	Peon	5200-20200	5410	1800	15911
323	Sri Vinod Singh	Peon	5200-20200	5410	1800	15911
324	Sri Prakash Chandra Joshi	Peon	5200-20200	5410	1800	14861
325	Sri Krishna Chandra	Peon	5200-20200	5410	1800	14861
326	Sri Gopal Joshi	Peon	5200-20200	5410	1800	15911
327	Sri Amitava Sanyal	Peon	5200-20200	5410	1800	14561
328	Sri Meer Alam	Peon (on deputation)	5200-20200	5510	1800	13493

329	Sri Ved Pal	Peon (on deputation)	5200-20200	5960	1800	14267
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**Transferred as Hon'ble Chief Justice, High Court of Andhra Pradesh*

Dated:- June, 2013.

Place:- Nainital

SECTION 4(1)(b)(xi)

The budget allocated to each of its agency, indicating the particulars of all plans, proposed expenditures and reports on disbursements made;

HIGH COURT OF UTTARAKHAND, NAINITAL

**Statement showing the budget grant received from the Govt., expenditure and balance/
surrender under Grant No. 04, Head of Account 2014-Administration of Justice-
105-Civil & Session Court-03-District & Sessions Judge for the Financial Year 2012-2013.**

Sl. No.	No. and Name of the Head	Total allotted budget during the F.Y. 2012-13 (Amount in ₹)	Total Expenditure during the F.Y. 2012-13 (Amount in ₹)	Total Balance (which is being surrendered) (Amount in ₹)
1	01-Pay	349220000	241412168	107807832
2	02-Wages	1500000	1108755	391245
3	03-D.A.	240000000	159274915	80725085
4	04-T.A.	1800000	1739324	60676
5	05-T.T.A.	4500000	3550606	949394
6	06-Other Allowance	40000000	26710619	13289381
7	07-Honoraria	0	0	0
8	08-Office Expenses	6500000	6449573	50427
9	09-Electricity Charges	7500000	7271393	228607
10	10-Water Tax	800000	528933	271067
11	11-Purchase of Stationery & Printing of Forms	1800000	1784280	15720
12	12-Office Furniture & Equipment	9000000	6781457	2218543
13	13-Telephone Charges	2800000	2646504	153496
14	14-Purchase of Staff Car	4680000	4663899	16101
15	15-Maintenance of Staff Car & Purchase of Fuel	6000000	5748614	251386
16	16-Payment for Professional/Spl. Services	3360000	1019764	2340236
17	17-Rent & Taxes	667000	175343	491657
18	22-Sumptuary Allowance	200000	101357	98643
19	25-Petty Works	2000000	1443500	556500
20	26-Machines & Furnishing/Equipment & Plant	0	0	0
21	27-Medical Reimbursement	5500000	5077563	422437
22	29-Maintenance	4000000	4000000	0
23	42-Other Expenses	250000	231982	18018
24	44-Training Expenses	0	0	0
25	45-L.T.C.	800000	211905	588095
26	46-Purchase of Computer Hardware/Software	700000	456990	243010
27	47-Maintenance of computer & purch. of stationery	1200000	891033	308967
	Total	694777000	483280477	211496523

Note: A sum of Rs. 35,00,00,000=00 was sanctioned by the Govt. under object code 01-Pay, out of sanctioned budget grant Rs. 7,80,000=00 has been re-appropriated in object code 14-Purchase of Staff Car. Hence, after re-appropriation a sum of Rs. 34,92,20,000=00 is in object code 01-Pay and a sum of Rs. 46,80,000=00 is in object code 14-Purchase of Staff Car.

Registrar General

HIGH COURT OF UTTARAKHAND, NAINITAL

**Statement showing the budget grant received from the Govt., expenditure and balance/
surrender under Grant No. 04, Head of Account 2014-Administration of Justice-
108-Criminal Court-03-Regular Establishment for the Financial Year 2012-2013.**

Sl. No.	No. and Name of the Head	Total allotted budget during the F.Y. 2012-13 (Amount in ₹)	Total Expenditure during the F.Y. 2012-13 (Amount in ₹)	Total Balance (which is being surrendered) (Amount in ₹)
1	01-Pay	55000000	37660347	17339653
2	02-Wages	0	0	0
3	03-D.A.	37400000	25476198	11923802
4	04-T.A.	350000	239507	110493
5	05-T.T.A.	650000	545492	104508
6	06-Other Allowance	6650000	4428490	2221510
7	07-Honoraria	0	0	0
8	08-Office Expenses	330000	308074	21926
9	09-Electricity Charges	200000	47333	152667
10	10-Water Tax	10000	1091	8909
11	11-Purchase of Stationery & Printing of Forms	250000	239485	10515
12	12-Office Furniture	150000	0	150000
13	13-Telephone Charges	470000	428457	41543
14	14-Purchase of Staff Car	0	0	0
15	15-Maintenance of Staff Car & Purchase of Fuel	2000000	1899183	100817
16	16-Payment for Professional/Spl. Services	300000	134710	165290
17	17-Rent & Taxes	0	0	0
18	22-Sumptuary Allowance	10000	0	10000
19	25-Petty Works	0	0	0
20	27-Medical Reimbursement	760000	520714	239286
21	29-Maintenance	40000	10000	30000
22	42-Other Expenses	100000	72555	27445
23	44-Training Expenses	0	0	0
24	45-L.T.C.	100000	0	100000
25	46-Purchase of Computer Hardware/Software	50000	0	50000
26	47-Maintenance of computer & purch. of stationery	125000	119989	5011
	Total	104945000	72131625	32813375

Registrar General

HIGH COURT OF UTTARAKHAND, NAINITAL

**Statement showing the budget grant received from the Govt., expenditure and balance/
surrender under Grant No. 04, Head of Account 2014-Administration of Justice-
105-Civil & Session Court-04-Family Court for the Financial Year 2012-2013.**

Sl. No.	No. and Name of the Head	Total allotted budget during the F.Y. 2012-13 (Amount in ₹)	Total Expenditure during the F.Y. 2012-13 (Amount in ₹)	Total Balance (which is being surrendered) (Amount in ₹)
1	01-Pay	19860000	11528023	8331977
2	02-Wages	75000	29824	45176
3	03-D.A.	14000000	7463530	6536470
4	04-T.A.	230000	227795	2205
5	05-T.T.A.	400000	341709	58291
6	06-Other Allowance	2600000	1333164	1266836
7	08-Office Expenses	450000	236568	213432
8	09-Electricity Charges	140000	20893	119107
9	10-Water Tax	80000	16758	63242
10	11-Purchase of Stationery & Printing of Forms	100000	91211	8789
11	12-Office Furniture & Equipment	130000	83645	46355
12	13-Telephone Charges	120000	87302	32698
13	14-Purchase of Staff Car	1340000	1328301	11699

14	15-Maintenance of Staff Car & Purchase of Fuel	510000	465890	44110
15	16-Payment for Professional/Spl. Services	550000	306198	243802
16	17-Rent & Taxes	50000	10360	39640
17	25-Petty Works	0	0	0
18	27-Medical Reimbursement	250000	171063	78937
19	29-Maintenance	0	0	0
20	42-Other Expenses	0	0	0
21	44-Training Expenses	0	0	0
22	45-L.T.C.	150000	77974	72026
23	46-Purchase of Computer Hardware/Software	100000	0	100000
24	47-Maintenance of computer & purch. of stationery	60000	47055	12945
	Total	41195000	23867263	17327737

Note: A sum of Rs. 2,00,00,000=00 was sanctioned by the Govt. under object code 01-Pay, out of sanctioned budget grant Rs. 1,40,000=00 has been re-appropriated in object code 14-Purchase of Staff Car. Hence, after re-appropriation a sum of Rs. 1,98,60,000=00 is in object code 01-Pay and a sum of Rs. 13,40,000=00 is in object code 14-Purchase of Staff Car.

Registrar General

HIGH COURT OF UTTARAKHAND, NAINITAL

Statement showing the budget grant received from the Govt., expenditure and balance/

surrender under Grant No. 04, Head of Account 2014-Administration of Justice-

105-Civil & Session Court-06-Court of Railway Magistrate for the Financial Year 2012-2013.

Sl. No.	No. and Name of the Head	Total allotted budget during the F.Y. 2012-13 (Amount in ₹)	Total Expenditure during the F.Y. 2012-13 (Amount in ₹)	Total Balance (which is being surrendered) (Amount in ₹)
1	01-Pay	1500000	1312592	187408
2	02-Wages	0	0	0
3	03-D.A.	1020000	895706	124294
4	04-T.A.	10000	6014	3986
5	05-T.T.A.	50000	0	50000
6	06-Other Allowance	165000	130003	34997
7	08-Office Expenses	30000	29975	25
8	09-Electricity Charges	10000	9784	216
9	10-Water Tax	0	0	0
10	11-Purchase of Stationery & Printing of Forms	20000	19783	217
11	12-Office Furniture & Equipment	1000	0	1000
12	13-Telephone Charges	10000	9096	904
13	15-Maintenance of Staff Car & Purchase of Fuel	40000	39999	1
14	16-Payment for Professional/Spl. Services	0	0	0
15	17-Rent & Taxes	1000	0	1000
16	22-Sumptuary Allowance	0	0	0
17	27-Medical Reimbursement	20000	17675	2325
18	42-Other Expenses	5000	4988	12
19	45-L.T.C.	20000	0	20000
20	46-Purchase of Computer Hardware/Software	0	0	0
21	47-Maintenance of computer & purch. of stationery	15000	14989	11
	Total	2917000	2490604	426396

Registrar General

HIGH COURT OF UTTARAKHAND, NAINITAL

Statement showing the budget grant received from the Govt., expenditure and balance/

surrender under Grant No. 04, Head of Account 2014-Administration of Justice-00-Non Plan-

102-High Court-03-High Court for the Financial Year 2012-2013.

Sl. No.	No. and Name of the Head	Total allotted budget during the F.Y. 2012-13 (Amount in ₹)	Total Expenditure during the F.Y. 2012-13 (Amount in ₹)	Total Balance (which is being surrendered) (Amount in ₹)
1	01-Pay	100000000	75379265	24620735

2	02-Wages	4500000	3985025	514975
3	03-D.A.	68000000	50131921	17868079
4	04-T.A.	1200000	672800	527200
5	05-T.T.A.	1000000	264771	735229
6	06-Other Allowance	17000000	11924704	5075296
7	07-Honoraria	100000	0	100000
8	08-Office Expenses	8000000	7306110	693890
9	09-Electricity Charges	1950000	1950000	0
10	10-Water Tax	800000	329149	470851
11	11-Purchase of Stationery & Printing of Forms	1600000	1595080	4920
12	12-Office Furniture & Equipment	4100000	3635888	464112
13	13-Telephone Charges	1100000	1099995	5
14	14-Purchase of Govt. Vehicle	9600000	9297870	302130
15	15-Maintenance of Staff Car & Purchase of Fuel	3500000	3177664	322336
16	16-Payment for Professional/Spl. Services	14848000	9987727	4860273
17	17-Rent & Taxes	100000	0	100000
18	22-Sumptuary Allowance	400000	61858	338142
19	25-Petty Works	3000000	3000000	0
20	26-Machine & Furnishing/Tools & Plants	10400000	10400000	0
21	27-Medical Reimbursement	2250000	2037252	212748
22	29-Maintenance	5400000	5400000	0
23	42-Other Expenses	1400000	667100	732900
24	44-Training Expenses	150000	8323	141677
25	45-L.T.C.	3000000	2456507	543493
26	46-Purchase of Computer Hardware/Software	19800000	19777087	22913
27	47-Maintenance of computer & purch. of stationery	1500000	1256496	243504
	Total	284698000	225802592	58895408

Note: 1. The budget amount of Rs. 47,00,000=00 & Rs. 45,00,000=00 was sanctioned by the Govt. under object code 12-Office Furniture & Equipment & 15-Maintenance of Staff Car & Purchase of fuel respectively out of which the amount of Rs. 6,00,000=00

& Rs. 10,00,000=00 i.e. in total Rs. 16,00,000=00 has been re-appropriated under object code 14-Purchase of Staff Car and now the budget amount of Rs. 41,00,000=00, 35,00,000=00 & 96,00,000=00 comes in object code 12-Office Furniture & Equipment, 15-Maintenance of Staff Car & Purchase of fuel & 14-Purchase of Staff Car respectively.

2. The budget amount of Rs. 20,50,000=00, Rs. 4,00,000=00 & Rs. 5,50,000=00 i.e. in total Rs. 30,00,000=00 re-appropriated from object code 09-Electricity Charges, 13-Telephone Charges & 27-Medical Reimbursement and transferred to object code 26-Machine & Furnishing/Equipment & Plants and now the budget amount of Rs. 19,50,000=00, Rs. 11,00,000=00 and Rs. 22,50,000=00 comes under object code 09-Electricity Charges, 13-Telephone Charges & 27-Medical Reimbursement respectively and Rs. 1,04,00,000=00 comes under object code 26-Machine & Furnishing/Equipment & Plants

Registrar General

HIGH COURT OF UTTARAKHAND, NAINITAL

**Statement showing the budget grant received from the Govt., expenditure and balance/
surrender under Grant No. 04, Head of Account 2014-Administration of Justice-00-Non-Plan-
800-Other Expenses-14-Establishment of Fast Track Court for the F.Y. 2012-2013**

SI. No.	No. and Name of the Head	Total allotted budget during the F.Y. 2012-13 (Amount in ₹)	Total Expenditure during the F.Y. 2012-13 (Amount in ₹)	Total Balance (which is being surrendered) (Amount in ₹)
1	2	3	4	5
1	01-Pay	35000000	10810236	24189764
2	02-Wages	0	0	0
3	03-D.A.	23800000	6459611	17340389
4	04-T.A.	50000	9868	40132
5	05-T.T.A.	200000	159549	40451
6	06-Other Allowance	4000000	1271994	2728006
7	08-Office Expenses	250000	113272	136728
8	09-Electricity Charges	50000	14337	35663
9	10-Water Tax	30000	4414	25586
10	11-Purchase of Stationery & Printing of Forms	200000	102453	97547

11	12-Office Furniture & Equipment	100000	0	100000
12	13-Telephone Charges	150000	80710	69290
13	15-Maintenance of Staff Car & Purchase of Fuel	500000	272712	227288
14	16-Payment for professional & spl. services	100000	0	100000
15	17-Rent & Taxes	0	0	0
16	22-Sumptuary Allowance	0	0	0
17	25-Petty Works	0	0	0
18	27-Medical Reimbursement	300000	145702	154298
19	29-Maintenance	0	0	0
20	42-Other Expenses	50000	23037	26963
21	45-L.T.C.	50000	0	50000
22	46-Purchase of Computer Hardware/Software	50000	0	50000
23	47-Maintenance of computer & purch. of stationery	80000	24600	55400
	Total	64960000	19492495	45467505

Registrar General

HIGH COURT OF UTTARAKHAND, NAINITAL

**Statement showing the budget grant received from the Govt., expenditure and balance/
surrender under Grant No. 04, Head of Account 2014-Administration of Justice-00-Non-Plan-
105-Civil & Session Court-05-Compensation for Judicial Buildings for the F.Y. 2012-2013**

Sl. No.	No. and Name of the Head	Total allotted budget during the F.Y. 2012-13 (Amount in ₹)	Total Expenditure during the F.Y. 2012-13 (Amount in ₹)	Total Balance (which is being surrendered) (Amount in ₹)
1	2	3	4	5
1	42-Other Expenses	5000000	0	5000000
	Total	5000000	0	5000000

Registrar General

HIGH COURT OF UTTARAKHAND, NAINITAL

**Statement showing the budget grant received from the Govt., expenditure and balance/surrender
अनुदान संख्या 07 के अन्तर्गत लेखा शीर्षक- 2052.सचिवालय सामान्य सेवार्थे.00.आयोजनेत्तर-800.अन्य व्यय-
06-मा0 न्यायालयों द्वारा की गयी डिक्री से सम्बन्धित धनराशि-00-42-अन्य व्यय, वित्तीय वर्ष 2012-2013**

Sl. No.	No. and Name of the Head	Total allotted budget during the F.Y. 2012-13 (Amount in ₹)	Total Expenditure during the F.Y. 2012-13 (Amount in ₹)	Total Balance (which is being surrendered) (Amount in ₹)
1	2	3	4	5
1	42-Other Expenses	176000	176000	0
	Total	176000	176000	0

Registrar General

HIGH COURT OF UTTARAKHAND, NAINITAL

**Statement showing the budget grant received on the recommendation of 13th Finance Commission
from the Govt., expenditure and balance/surrender for the financial year 2012-2013**

**अनुदान संख्या-04, लेखाशीर्षक-2014-न्याय प्रशासन-00-800-अन्य व्यय-
01-केन्द्रीय आयोजनागत/केन्द्र द्वारा पुरोनिधानित योजना**

Sl. No.	No. and Name of the Head	Total allotted budget during the F.Y. 2012-13 (Amount in ₹)	Total Expenditure during the F.Y. 2012-13 (Amount in ₹)	Total Balance (which is being surrendered) (Amount in ₹)
1	2	3	4	5
1	03-13वें वित्त आयोग की संस्तुति के कम में प्राप्त: कालीन एवं सायंकालीन न्यायालय	85600000	2033375	83566625

	42-अन्य व्यय			
2	08-13वें वित्त अयोग की संस्तुति के क्रम में विरासत भवनों का अनुरक्षण 29-अनुरक्षण	15400000	15400000	0
3	11-13वें वित्त आयोग की संस्तुति के क्रम में न्यायालय प्रबन्धक 42-अन्य व्यय	14140000	0	14140000
	Total	115140000	17433375	97706625

Registrar General

Statement showing total sanctioned budget by the Government, total allocation to the various District Courts and balance/available budget in this Court, under grant no. 04, head of account 2014-Administration of Justice-105-Civil & Session Court-03-District & Sessions for the financial year 2013-2014

Sl. No.	No. and Name of the Head	Total budget sanctioned by the Govt.	Total budget allocation to the District Courts	Balance/ available budget
1	01-Pay	340000000	298200000	41800000
2	02-Wages	1500000	1077000	423000
3	03-D.A.	290000000	256992000	33008000
4	04-T.A.	1800000	1570000	230000
5	05-T.T.A.	4000000	0	4000000
6	06-O.A.	44000000	33450000	10550000
7	07-Honoraria	0	0	0
8	08-Office Expenses	6500000	4950000	1550000
9	09-Electricity Charges	8000000	7750000	250000
10	10-Water Tax	600000	600000	0
11	11-Stationery & Printing of forms	1800000	1720000	8000
12	12-Office Furniture	2000000	0	2000000
13	13-Telephone Charges	2800000	2800000	0
14	14-Purchase of Staff Car	3000000	0	3000000
15	15-Maintenance of staff car & purchase of fuel	6500000	5995000	505000
16	16-Payment of Professional & Special Services	3500000	1420000	2080000
17	17-Rent & Taxes	4000000	217000	3783000
18	22-Sumptuary Allowance	200000	153000	47000
19	25-Petty Works	2000000	0	2000000
20	27-Medical Reimbursement	5500000	4220000	1280000
21	29-Maintenance	4000000	0	4000000
22	42-Other Expenses	250000	243000	7000
23	44-Training	0	0	0
24	45-L.T.C.	800000	0	800000
25	46-Purchase of Computer Hardware/Software	700000	0	700000
26	47-Maint. of Comp. & purchase of stationery	1200000	425000	775000
	Total	734650000	621782000	112868000

Place: Nainital

Dated: June, 2013.

Statement showing total sanctioned budget by the Government, total allocation to the various District Courts and balance/available budget in this Court, under grant no. 04, head of account 2014-Administration of Justice-108-Criminal Court-03-Regular Establishment for the financial year 2013-2014

SI.No.	No. & Name of Head	Total budget sanctioned by the Govt.	Total budget allocation to the District Courts	Balance/ Available Budget
1	01-Pay	50000000	46800000	3200000
2	02-Wages	0	0	0
3	03-D.A.	43000000	39500000	3500000
4	04-T.A.	350000	300000	50000
5	05-T.T.A.	600000	0	600000
6	06-O.A.	6500000	5450000	1050000
7	07-Honoraria	0	0	0
8	08-Office Expenses	300000	190000	110000
9	09-Electricity Charges	200000	75000	125000
10	10-Water Tax	20000	2000	18000
11	11-Stationery & Printing of forms	250000	190000	60000
12	12-Office Furniture	150000	0	150000
13	13-Telephone Charges	400000	340000	60000
14	14-Purchase of Staff Car	0	0	0
15	15-Maintenance of staff car & purchase of fuel	1800000	1230000	570000
16	16-Payment of Professional & Special Services	300000	200000	100000
17	17-Rent & Taxes	0	0	0
18	22-Sumptuary Allowance	10000	0	10000
19	25-Petty Works	0	0	0
20	27-Medical Reimbursement	700000	340000	360000
21	29-Maintenance	40000	0	40000
22	42-Other Expenses	150000	85000	65000
23	44-Training	0	0	0
24	45-L.T.C.	100000	0	100000
25	46-Purchase of Computer Hardware/Software	100000	0	100000
26	47-Maint. of Comp. & purchase of stationery	100000	85000	15000
Total		105070000	94787000	10283000

Place: Nainital

Dated: June, 2013.

Statement showing total sanctioned budget by the Government,
total allocation to the various District Courts and balance/available budget in this Court,
under grant no. 04, head of account 2014-Administration of Justice-105-Civil &Session Court-
04-Family Court for the financial year 2013-2014

SI.No.	No. & Name of Head	Total budget sanctioned by the Govt.	Total budget allocation to the Family Courts	Balance/ available budget
1	01-Pay	17000000	15500000	1500000
2	02-Wages	75000	34000	41000
3	03-D.A.	16000000	13330000	2670000
4	04-T.A.	250000	235000	15000
5	05-T.T.A.	350000	0	350000
6	06-O.A.	2160000	2000000	160000
7	07-Honoraria	0	0	0
8	08-Office Expenses	400000	100000	300000
9	09-Electricity Charges	200000	90000	110000
10	10-Water Tax	50000	43000	7000
11	11-Stationery & Printing of forms	120000	110000	10000
12	12-Office Furniture	200000	0	200000
13	13-Telephone Charges	200000	180000	20000
14	14-Purchase of Staff Car	1000	0	1000
15	15-Maintenance of staff car & pruchase of fuel	400000	350000	50000
16	16-Payment of Professional & Special Services	600000	345000	255000
17	17-Rent & Taxes	50000	20000	30000
18	22-Sumptuary Allowance	0	0	0
19	25-Petty Works	50000	0	50000
20	27-Medical Reimbursement	200000	150000	50000
21	29-Maintenance	80000	0	80000
22	42-Other Expenses	60000	0	60000
23	44-Training	0	0	0
24	45-L.T.C.	150000	0	150000
25	46-Purchase of Computer Hardware/Software	100000	0	100000
26	47-Maint. of Comp. & pruchase of stationery	50000	35000	15000
Total		38746000	32522000	6224000

Place: Nainital

Dated: June, 2013.

Statement showing total sanctioned budget by the Government,
total allocation to the various District Courts and balance/available budget in this Court,
under grant no. 04, head of account 2014-Administration of Justice-105-Civil &Session Court-
06-Court of Railway Magistrate for the financial year 2013-2014

SI.No.	No. & Name of Head	Total budget sanctioned by the Govt.	Total budget allocation to the District Courts	Balance/ available Budget
1	01-Pay	1700000	1700000	0

2	02-Wages	0	0	0
3	03-D.A.	1400000	1400000	0
4	04-T.A.	10000	10000	0
5	05-T.T.A.	50000	50000	0
6	06-O.A.	190000	190000	0
7	07-Honoraria	0	0	0
8	08-Office Expenses	50000	50000	0
9	09-Electricity Charges	10000	10000	0
10	10-Water Tax	5000	5000	0
11	11-Stationery & Printing of forms	30000	30000	0
12	12-Office Furniture	25000	25000	0
13	13-Telephone Charges	15000	15000	0
14	14-Purchase of Staff Car	0	0	0
15	15-Maintenance of staff car & purchase of fuel	80000	80000	0
16	16-Payment of Professional & Special Services	0	0	0
17	17-Rent & Taxes	0	0	0
18	22-Sumptuary Allowance	0	0	0
19	25-Petty Works	0	0	0
20	27-Medical Reimbursement	50000	30000	20000
21	29-Maintenance	0	0	0
22	42-Other Expenses	10000	10000	0
23	44-Training	0	0	0
24	45-L.T.C.	25000	15000	10000
25	46-Purchase of Computer Hardware/Software	60000	0	60000
26	47-Maint. of Comp. & purchase of stationery	30000	30000	0
Total		3740000	3650000	90000

Place: Nainital

Dated: June, 2013.

Total budget sanctioned by the Government
under grant no. 04, head of account 2014-Administration of Justice-102-High Court-
03-High Court for the financial year 2013-2014

SI.No.	No. & Name of Head	Total budget sanctioned by the Govt.		
1	01-Pay	100000000		
2	02-Wages	6000000		
3	03-D.A.	86000000		
4	04-T.A.	1200000		
5	05-T.T.A.	1000000		
6	06-O.A.	18000000		
7	07-Honoraria	100000		
8	08-Office Expenses	7000000		

9	09-Electricity Charges	4500000		
10	10-Water Tax	800000		
11	11-Stationery & Printing of forms	1600000		
12	12-Office Furniture	2000000		
13	13-Telephone Charges	1600000		
14	14-Purchase of Staff Car	3000000		
15	15-Maintenance of staff car & purchase of fuel	4500000		
16	16-Payment of Professional & Special Services	2000000		
17	17-Rent & Taxes	100000		
18	22-Sumptuary Allowance	400000		
19	25-Petty Works	3000000		
20	26-Machines & Equipment	1500000		
21	27-Medical Reimbursement	3000000		
22	29-Maintenance	6500000		
23	42-Other Expenses	1000000		
24	44-Training	150000		
25	45-L.T.C.	3000000		
26	46-Purchase of Computer Hardware/Software	3000000		
27	47-Maint. of Comp. & purchase of stationery	1500000		
Total		262450000		

Place: Nainital

Dated: June, 2013.

Total budget sanctioned by the Government
under grant no. 04, head of account 2014-Administration of Justice-105-Civil & Session Court-00-05-for the compensation for Judicial Buildings for the financial year 2013-2014

Sl.No.	No. & Name of Head	Total budget sanctioned by the Govt.		
1	42-Other Expenses	5000000		
Total		5000000		

Place: Nainital

Dated: June, 2013.

Total budget sanctioned/released by the Government
under grant no. 04, head of account 2014-Administration of Justice-800-Other Expenses-00-01-Centrally Planned/Centrally Sponsored Scheme, on the recommendation of 13th Finance Commission for the financial year 2013-2014

Sl.No.	No. & Name of Head	Total budget sanctioned by the Govt.
1	03-13वें वित्त आयोग की संस्तुति 42-अन्य व्यय	85600000

2	08-13वें वित्त आयोग की संस्तुति 29-अनुरक्षण	15400000
3	11-13वें वित्त आयोग की संस्तुति 42-अन्य व्यय	14140000
Total		115140000

Place: Nainital

Dated: June, 2013.

उत्तराखण्ड उच्च न्यायालय, नैनीताल।

वित्तीय वर्ष 2012-2013 में उत्तराखण्ड शासन द्वारा अनुदान संख्या-04 के अर्न्तगत लेखा-शीर्षक "4059-लोक निर्माण कार्य पर पूँजीगत परिव्यय-60-अन्य भवन-051-निर्माण-00-आयोजनागत-03-न्यायिक कार्यों हेतु भवनों का निर्माण-00-24-वृहत् निर्माण कार्य" में दिनांक 25.03.2013 के बाद स्वीकृत धनराशि, आहरित धनराशि एवं समर्पित धनराशि का विवरण

क्रम संख्या	शासनादेश संख्या एवं दिनांक	प्रयोजन	स्वीकृत धनराशि	आहरित धनराशि	अवशेष/ समर्पित धनराशि
1	147-दो(8)/ग्गटप(2)/2012-106-दो(8)/2011-ज्जल.प. दि० 21 मार्च 2013	जनपद देहरादून के न्यायालय परिसर के भवनों की रंगाई-पुताई का कार्य एवं जनपद देहरादून में 47 ई०सी० रोड स्थित से इन हाउस की मरम्मत एवं रंगाई-पुताई इत्यादि कुल 03 कार्यों हेतु।	4317000=00	4317000=00	00
2	146-दो(8)/ग्गटप(2)/2012-15-दो(8)/2010, दि० 28 मार्च 2013	जिला न्यायालय परिसर, नई टिहरी में विभिन्न कार्यों एवं मा० न्यायाधी गों के आवासीय भवनों की मरम्मत इत्यादि कुल 03 कार्यों हेतु।	3760000=00	3760000=00	00
3	01-सात-प/ग्गटप(2)/2012-01-सात-प/2013, दि० मार्च 2013	जिला पिथौरागढ़ के अर्न्तगत न्यायालय सिविल जज (जू०डि०) गंगोलीहाट के अनावासीय भवन के निर्माण कार्य हेतु ग्राम हाट, पट्टी बालातडी में स्थित भूमि गैर जमींदारी विना खतौनी संख्या-69, खेत नम्बर-4920 की 0.432 हेक्टेयर वन भूमि को न्याय विभाग के पक्ष में हस्तान्तरित किये जाने हेतु।	486000=00	00	486000=00
कुल योग			8563000=00	8077000=00	486000=00

महानिबन्धक

उच्च न्यायालय उत्तराखण्ड, नैनीताल।

वित्तीय वर्ष 2012-2013 में उत्तराखण्ड शासन द्वारा अनुदान संख्या-04 के अर्न्तगत लेखा-शीर्षक "4059-लोक निर्माण कार्य पर पूँजीगत परिव्यय-60-अन्य भवन-051-निर्माण-00-आयोजनागत-03-न्यायिक कार्यों हेतु भवनों का निर्माण-00-24-वृहत् निर्माण कार्य" में स्वीकृत धनराशि एवं समर्पित धनराशि का विवरण

क्रम संख्या	शासनादेश संख्या एवं दिनांक	प्रयोजन	स्वीकृत धनराशि	आहरित धनराशि	अवशेष/ समर्पित धनराशि
1	27-दो(8)/ग्गटप(2)/2012-106-दो(8)/11, दि० 10 मई 2012	जिला न्यायालय देहरादून एवं सिविल कोर्ट देहरादून में विशेष मरम्मत तथा विद्युतीकरण कार्यों एवं से इन कोर्ट मसूरी में 20 एम०एम० पाईप की आपूर्ति तथा पाईप को भूमिगत किये जाने हेतु कुल 07 कार्यों के लिए।	3177000=00	742000=00	2435000=00

2	26-दो(8)/ग्गटप(2) /2012-68-दो (8)/11, दि० 10 मई 2012	जिला न्यायाधी 1, हरिद्वार के आवास की मरम्मत एवं रंगाई-पुताई के कार्य हेतु तथा जिला न्यायाधी 1 हरिद्वार के आवासीय परिसर में एक जनरेटर कक्ष तथा एक सेवक कक्ष का निर्माण किये जाने हेतु।	1756000=00	1756000=00	00
3	23-दो(8)/ग्गटप(2) /2012-101-दो (8)/11, दि० 11 मई 2012	जिला न्यायालय हरिद्वार का काँपर वाईरिंग से विद्युतीकरण कार्य हेतु।	3852000=00	3852000=00	00
4	31-दो(8)/ग्गटप(2) /2012-64-दो(8) /2011, दि० 21 मई 2012	जिला न्यायाधी 1 कार्यालय पौड़ी गढ़वाल में बाउण्ड्रीवाल एवं फुटपाथ निर्माण कार्य हेतु।	646000=00	646000=00	00
5	21-दो(8)/ग्गटप(2) /2012-120-दो(8) /11, दि० 22 मई 2012	जिला अल्मोडा के अधीनस्थ न्यायालय द्वाराहाट तथा भिकियासैण में कम्प्यूटरीकरण हेतु कार्य स्थल पर बिजली फिटिंग एवं फर्निशिंग कार्य किये जाने हेतु।	181000=00	181000=00	00
6	01-दो(8)/ग्गटप(2) /2012-01-दो (8)/12, दि० 04 जुलाई 2012	जिला न्यायालय परिसर रुद्रपुर, जिला उधमसिंह नगर में मुख्य भवन के पीछे की ओर बाउण्ड्रीवाल की ऊँचाई बढ़ाई जाने के कार्य हेतु।	1670000=00	1670000=00	00
7	28-दो(8)/ग्गटप(2) /2012, दि० 09 जुलाई 2012	सिविल जज (जू०डि०) श्रीनगर, जिला पौड़ी गढ़वाल के आवासीय एवं अनावासीय भवनों (द्वितीय चरण) के निर्माण कार्य के लिए।	10000000=00	10000000=00	00
8	75-दो(8)/ग्गटप(2) /2012, दि० ... जुलाई 2012	सिविल जज (जू०डि०) लैंसडोन, जिला पौड़ी गढ़वाल के न्यायालय भवन एवं आवासीय भवनों (द्वितीय चरण) के निर्माण कार्य के लिए।	10000000=00	10000000=00	00
9	80-दो(8)/ग्गटप(2) /2012-13-दो(8) /08, दि० 01 अगस्त 2012	विकास नगर, जिला देहरादून में न्यायालयों के अनावासीय/आवासीय भवनों के निर्माण कार्य हेतु।	10000000=00	10000000=00	00
10	46-दो(8)/ग्गटप(2) /2012-23-दो(8) /11, दि० 06 अगस्त 2012	जिला चमोली के कर्णप्रयाग में सिविल जज (जू०डी०) के न्यायालय एवं कार्यालय भवन के निर्माण कार्य (द्वितीय चरण) हेतु।	15659000=00	15659000=00	00
11	13-दो(8)/ग्गटप(2) /2012-13-दो(8) /12, दि० 09 अगस्त 2012	दिवानी न्यायालय हल्द्वानी में न्यायाधी 1 के आवासों में रंगाई-पुताई व मरम्मत कार्य हेतु।	1295000=00	1295000=00	00
12	69-दो(8)/ग्गटप(2) /2012-27-दो(8) /07, दि० 13 अगस्त 2012	जिला चम्पावत के स्थान टनकपुर में सिविल जज (जू०डि०) टनकपुर के आवासीय एवं अनावासीय भवनों के निर्माण कार्य हेतु।	832000=00	832000=00	00
13	48-दो(8)/ग्गटप(2) /2012-47-दो(8) /2008, दि० 14 अगस्त 2012	उत्तराखण्ड उच्च न्यायालय के अतिथि ग्रह डाम कोठी सं०-2, हरिद्वार में रंगाई-पुताई, लॉन के विस्तारीकरण तथा हरिद्वार में सडक पर अतिथि ग्रह की जमीन पर मा० न्यायमूर्तिगण के साथ आने वाले स्टॉफ के लिए एक कमरा, भौचालय व टीन भोड निर्माण हेतु।	2829000=00	2829000=00	00
14	82-दो(8)/ग्गटप(2) /2012-63-दो(8) /11, दि० 14 अगस्त 2012	जिला जजी पौड़ी में अभिलेखागार कक्ष निर्माण कार्य हेतु।	632000=00	632000=00	00
15	10-दो(8)/ग्गटप(2) /2012-32-दो(8) /09, दि० 25 सितम्बर 2012	जिला देहरादून में मसूरी में स्थित सेान हाऊस एवं स्टॉफ काटेज की मरम्मत कार्य हेतु।	3719000=00	3719000=00	00
16	77-दो(8)/ग्गटप(2) /2011-70-दो(1) /2003, दि० 04 अक्टूबर 2012	न्यायालय परिसर कोटद्वार के आवासीय एवं अनावासीय भवनों के निर्माण (प्रथम तल) हेतु।	300000=00	300000=00	00
17	104(1)-दो(8)/ग्ग टप(2)/2012-	जिला चमोली के अन्तर्गत थराली में न्यायालय सिविल	211000=00	211000=00	00

	दि० 30 नवम्बर 2012	जज (जू०डि०) के अनावासीय भवनों के निर्माण कार्य (प्रथम चरण) किये जाने हेतु।			
18	122-दो(8)/गगटप(2)/2012-01-दो(8)/2009, दि० 21 नवम्बर 2012	उत्तराखण्ड उच्च न्यायालय के मा० न्यायमूर्ति हेतु 01 आवासीय भवन (श्रेणी-प्रथम, गैराज एवं टॉयलेट सहित) के निर्माण (द्वितीय चरण) हेतु।	14478000=00	14478000=00	00
19	90-दो(8)/गगटप(2)/2012-03-दो(1)/06, दि० 30 नवम्बर 2012	जिला न्यायाधी 1 उत्तरका पी के टाईप-ट आवासीय भवन निर्माण एवं जिला उत्तरका पी में न्याय विभाग के अधिकारियों के लिए टाईप-प्ट के आवासीय भवन निर्माण (टाईप-1 के आवास सहित) हेतु।	4006000=00	4006000=00	00
20	121-दो(8)/गगटप(2)/2012-40-दो(8)/2007 दि० 30 नवम्बर 2012	जिला हरिद्वार रोनाबाद में न्यायिक अधिकारियों के लिए टाईप-प्ट के 06 आवासीय भवनों के निर्माण कार्य हेतु।	3527000=00	3527000=00	00
21	110-दो(8)/गगटप(2)/2012-23-दो(2)/2006 दि० 05 दिसम्बर 2012	पन्त सदन के पीछे मा० उत्तराखण्ड उच्च न्यायालय के मा० न्यायमूर्ति हेतु 01 आवासीय भवन (श्रेणी-प्रथम, आवास, डोरमेट्री, सन्तरी पोस्ट, गेट एवं गैराज सहित) के निर्माण (द्वितीय चरण) हेतु।	18076000=00	18076000=00	00
22	76-दो(8)/गगटप(2)/2012-76-दो(8)/12 दि० 06 दिसम्बर 2012	जिला न्यायालय उधमसिंह नगर के अन्तर्गत का पीपुर में तृतीय एवं चतुर्थ श्रेणी के कर्मचारियों के आवास के निर्माण कार्य हेतु।	580000=00	580000=00	00
23	06-दो(8)/गगटप(2)/2012-06-दो(8)/2012, दि० 07 दिसम्बर 2012	जिला नैनीताल में मा० जिला न्यायाधी 1 के सरकारी आवास स्थित सनी बैंक में गार्ड रूम का निर्माण कार्य कराये जाने हेतु।	548000=00	548000=00	00
24	109-दो(8)/गगटप(2)/2012-18-दो(8)/2011, दि० 07 दिसम्बर 2012	जिला उधमसिंह नगर के अन्तर्गत सिविल कोर्ट खटीमा के न्यायालय परिसर में न्यायिक अधिकारियों के 02 आवासों के निर्माण कार्य एवं सिविल कोर्ट खटीमा के न्यायालय भवन में प्रथम तल पर 02 अतिरिक्त न्यायालय भवन के निर्माण कार्य (द्वितीय चरण) हेतु।	22925000=00	22925000=00	00
25	86-दो(8)/गगटप(2)/2010-106-दो(8)/2011-ज्ण्ड.प, दि० 11 दिसम्बर 2012	जिला न्यायालय देहरादून एवं सिविल कोर्ट देहरादून के अन्तर्गत राजकीय आवासों की मरम्मत, रंगाई-पुताई एवं विद्युतीकरण इत्यादि के कुल 05 कार्यों हेतु।	3576000=00	3576000=00	00
26	134-दो(8)/गगटप(2)/2012-106-दो(8)/11-ज्ण्ड.प, दि० 30 जनवरी 2013	जिला देहरादून में बलबीर रोड स्थित जज कालोनी के भवनों की रंगाई-पुताई एवं मरम्मत कार्य हेतु।	1270000=00	1270000=00	00
27	137-दो(8)/गगटप(2)/2012-137-दो(8)/2012, दि० 15 मार्च 2013	जिला उधमसिंह नगर के मुख्यालय रुद्रपुर में न्याय विभाग के गेस्ट हाउस (उच्च न्यायालय के गेस्ट हाउस) का निर्माण कार्य (प्रथम चरण) कराये जाने हेतु।	278000=00	278000=00	00
कुल योग			136023000=00	133588000=00	2435000=00

SECTION 4(1)(b)(xii)

The manner of execution of subsidy programmes, including the amounts allocated and the details of beneficiaries of such programmes;

There are no subsidy programmes in the High Court of Uttarakhand at Nainital.

SECTION 4(1)(b)(xiii)

Particulars of recipients of concessions, permits or authorizations granted by it;

Not applicable in the High Court of Uttarakhand.

SECTION 4(1)(b)(xiv)

Details in respect of the information, available to or held by it, reduced in electronic form;

Judgments, Cause lists and information of Hon'ble Judges and High Court accessible worldwide for litigant public at website : www.highcourtofuttarakhand.gov.in

SECTION 4(1)(b)(xv)

The particulars of facilities available to citizens for obtaining information, including the working hours of a library or reading room, if maintained for public use;

(1) The litigant public can visit the website of the High Court at www.highcourtofuttarakhand.gov.in

(2) The litigant public can know the status of their case through I.V.R.S. (Interactive Voice Response System) using telephone by dialling telephone number (05942)-233501.

(3) A touch screen information KIOSK has been set up at the High Court by whom the litigant public may know the status of their cases.

(4) An enquiry Counter has been set up at the High Court by whom the litigant public may know the status of their cases.

(5) Apart from it, the litigant public may also enquire status of their cases by moving application at the High Court of Uttarakhand alongwith requisite fee.

SECTION 4(1)(b)(xvi)

The names, designations and other particulars of the Public Information Officers;

Sri Narender Dutt, Appellate Authority under Section 19(1) of the Right to Information Act, 2005, Registrar (Judicial) High Court of Uttarakhand At Nainital Tel. No.: 05942-233802 (Office); 05942-232239 (Residence) Cell No.: +919411107776

Sri V. C. Barthwal, State Public Information Officer under Section 5(1) of the Right to Information Act, 2005 Joint Registrar High Court of Uttarakhand At Nainital Tel. No.: 05942-235388 Ext. No.:223 (Office); 05942-232803 (Residence) Cell No.: +919411107532.

SECTION 4(1)(b)(xvii)

Such other information as may be prescribed; and thereafter update these publications every year;

NIL.

Pendency of Cases of the High Court as on 31-03-2013

Civil	Criminal	Total
14903	6492	21395

District wise pendency of cases of the state judiciary as on 31-03-2013

Sl. No.	Name of District	Criminal Cases	Civil Cases	Total
1	Almora	1142	660	1802
2	Bageshwar	329	131	460
3	Chamoli	975	455	1430
4	Champawat	911	155	1066
5	Dehradun	69602	12864	82466
6	Haridwar	28214	8024	36238
7	Nainital	8114	2686	10800
8	Pauri Garhwal	2134	1024	3158
9	Pithoragarh	611	308	919
10	Rudraprayag	430	178	608
11	Tehri Garhwal	923	362	1285
12	U.S. Nagar	21924	4491	26415
13	Uttarkashi	632	344	976
	Total	135941	31682	167623

**Total pendency of Criminal & Civil Cases in State Judiciary as on 31-03-2013:-
1,67,623.**